



2026:AHC:12558

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 17943 of 2024

Mohd Rais And Another

.....Petitioner(s)

Versus

State Of U P And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Suresh Kumar Maurya
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Withdrawal Application No.2 of 2025

1. By way of the withdrawal application, the writ petitioner has sought to withdraw the present writ petition.
2. Learned Standing counsel has no objection to the same.
3. The Withdrawal Application is **allowed**.
4. The writ petition is **dismissed as withdrawn**.

January 19, 2026

N.S.Rathour

(Vikas Budhwar,J.)